

**Dr. SHAIK MOHD.FAZULULLA
REGISTRAR (RECRUITMENT)**



**AMARAVATI
PIN-522 239**

NOTIFICATION

ROC.NO.40/2025-RC

DATED 11.06.2026

REF: G.O.Ms.No.45, Law (LA & J – SC.F) Department, dated 04.06.2026 issued by the Government of A.P. appointing seven (7) candidates for the post of District Judge (Entry Level) under direct recruitment.

Find attached the copy of G.O. under reference cited, appointing seven (7) candidates for the post of District Judge (Entry Level) under direct recruitment vide Notification No.40/2025-RC, 12.03.2025, for information.


REGISTRAR (RECRUITMENT)

GOVERNMENT OF ANDHRA PRADESH
ABSTRACT

Andhra Pradesh State Judicial Service – Direct Recruitment - District Judges
(Entry Level) – Selection of candidates – Approved – Orders – Issued.

LAW (LA&J SC.F) DEPARTMENT

G.O.Ms.No.45

Dated:04.06.2026.
Read the following:

1. Notification No.40/2025-RC, dt.12.03.2025 read with corrigendum
dt.15.07.2025 issued by the Government of Andhra Pradesh.

2. From the Registrar (Recruitment), High Court of A.P., D.O. Letter
Roc. No.40/2025-RC, dated 09.12.2025.

ORDER:

In the reference 1st read above, the Government have issued Notification inviting applications for recruitment to thirteen (13) posts of District Judge (Entry Level) under 25% quota under Direct Recruitment in the A.P. State Judicial (Service and Cadre) Rules, 2007.

2. In the reference 2nd read above, the Registrar (Recruitment), High Court of A.P., has informed that seven (07) candidates are provisionally selected for being appointed as District Judge (Entry Level) under direct recruitment notified for the year, 2025. He has therefore requested the Government to approve the provisional selection of the seven (07) candidates against their roster points and issue necessary orders by appointing them as District Judge (Entry Level) under direct recruitment (25%) quota.

3. After careful consideration of the proposal of the Registrar (Recruitment), High Court of A.P., the Governor of Andhra Pradesh hereby approves the selection of the following seven (07) candidates against their roster points made by the Hon'ble High Court of A.P., and appoints them as District Judges (Entry Level), under rule 4(2)(b)(i) of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007:

(P.T.O.)

Sl. No	Cycle and Roaster Point	Hall Ticket Number	Name of the Applicant	Gender	Category	Date of birth	Total marks in Written examination and Viva Voce
1	13-OC	DJ25100	PRAVEER BHANJ DEO	MALE	OC	14.10.1987	177.17
2	15-OC	DJ25140	BANDLA SNEHA	FEMALE	OC	04.09.1988	162.50
3	17-OC	DJ25177	CHEBOLU DURGA POORNIMA	FEMALE	EW S	17.03.1979	156.50
4	23-OC	DJ25133	CETTY MURALI KRISHNA	MALE	BC-A	18.04.1979	153.17
5	22-SC	DJ25160	NADUPURI NAGA PRASANNA BHARATHI	FEMALE	SC	16.07.1986	151.50
6	1 Cycle 10-BC-B	DJ25004	LALAWSAH PEDAHGADI	FEMALE	BC-B	01.03.1990	148.67
7	20-BC-A	DJ25250	THIRAVALLURU PRATHIMA	FEMALE	BC-A	02.06.1980	137.67

4. Their probation will be governed by Rule 9 of the Andhra Pradesh State Judicial (Service and Cadre) Rules, 2007 and they will be on probation for a period of two years, from the date on which they join duty as decided by the Hon'ble High Court of A.P.

5. Separate Orders will be issued by the Hon'ble High Court of A.P., regarding the postings of the above appointees.

6. The Physical Fitness Certificates in original of the above seven (07) appointees enclosed herewith and the Registrar (Recruitment), High Court of A.P., shall take necessary action.

(BY ORDER AND IN THE NAME OF THE GOVERNOR OF ANDHRA PRADESH)

GOTTAPU PRATIBHA DEVI
SECRETARY TO GOVERNMENT
LEGAL & LEGISLATIVE AFFAIRS & JUSTICE

To
Sri Praveer Bhanj Deo.

Contd..3

Smt. Bandla Sneha
Smt. Chebolu Durga Poornima
Sri. Cetty Murali Krishna
Ms. Nadupuri Naga Prasanna Bharathi
Ms. Lalawsah Pedahgadi
Smt. Thiravalluru Prathima

(through the Registrar (Recruitment), High Court of A.P.,)

The Registrar General, High Court of A.P. Nelapadu, Guntur District

✓ The Registrar (Recruitment), High Court of A.P., Nelapadu, Guntur District
(w.e. Physical fitness certificates in original)

Copy to:

The Accountant General, A.P., Vijayawada.

The Pay & Accounts Officer, A.P., Mangalagiri.

The Commissioner of Information & Public Relations, A.P., Vijayawada

The Secretary to Government of India, Ministry of Home Affairs, New Delhi

The Secretary to Government of India,

Ministry of Law and Justice, Department of Justice, New Delhi.

All the District & Sessions Judges through the Registrar General, High Court of A.P.

The Special Chief Secretary to Governor, Raj Bhavan, A.P., Vijayawada

The P.S. to Prl. Secy. to C.M./C.S./ Secy., Law

The Home (Courts) Department.

SF/SC(2743394)

//FORWARDED::BY ORDER//

K. Prasad Raju
SECTION OFFICER(SC)
Prk